# RESUME' OF WORK DONE BY LOK SABHA

#### [FOURTH LOK SABHA—FOURTH SESSION 1968]

(12th February to 10th May, 1968)



# LOK SABHA SECRETARIAT NEW DELHI

June, 1968

#### PREFACE

This publication contains a brief resume' of work done by Lok Sabha during the Fourth Session of Fourth Lok Sabha, 1968.

S.L. SHAKDHER, Secretary.

New Delhi; June 11, 1968.

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#### RESUME' OF WORK DONE BY LOK SABHA DURING THE FOURTH SESSION OF FOURTH LOK SABHA

#### 1. PERIOD OF SESSION

Period of Session .... 12th February to 10th May, 1968.

Number of sittings .... 61

Number of sitting hours .... 416 hours and 43 minutes

#### 2. ADJOURNMENT MOTIONS

Notices received		••	160
Coment withheld outside the House	**		152
Brought before the House			1
Barred in view of the adjournment motions on the same subjects admitted.	••		7

- :	201 VE 3	<b>LINK</b>		· (.
Subject•	Name of Member	Date when Admitted	Date when Discussed	Decision of the House
Widespread resentment as break of violence in Assa sequent upon the Central	m con- Limay	đhu 14.2.68 e-	14.2.68	Negatived
ment's contradictory and ble pronouncements on the ganisation of the State of thereby putting into grave	TESS planotes as mass.	<b>19</b> %:	ŗ	
the security and integrity	of the			

#### 3. BILLS ..

Hill

#### A. GOVERNMENT BILLS

#### (i) Introduced:

-497

- (1) The Delhi Municipal Corporation (Amandment) Bill, 1968
- (2) The Jammu and Kashmik Representation of the People (Supplementary)
  Bill, 1968.

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- (3) The Khuda Bakhsh Oriental Public Library Bill, 1968.
- (4) The Finance Bill, 1968.

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- (5) The Appropriation (Vote on Account) Bill, 1968
- (6) The Appropriation Bill, 1968
- (7) The Appropriation (Railways) Bill, 1968.
- (8) The Appropriation (Railways) 37 No. 2 Bill, 1968.
- (9) The Haryana Appropriation (Vote on Account) Bill, 1968.
- (10) The Haryana Appropriation Bill, 1968.
- (11) The West Bengal Appropriation (Vote on Account) Bill, 1968.
- (12) The West Bengal Apprepriation Bill. 1968.
- (13) The Uttar Pradesh Appropriation (Vote on Account) Hill; 1968.
- (14) The Uttar Pradesh Appropriation Bill, 1968.
- (15) The Central Silk Board (Amendment) Bill, 1968.
- (16) The Insurance (Amendment) Bill, 1968.
- (17) The Public Provident Fund Bill, 1968.
- (18) The Appropriation (No. 2) Bill, 1968.
- (19) The Union Territories (Separation of Judicial and Executive Functions) Bill,
- (20) The Uttar Pradesh Appropriation (No. 2) Mill, 1968.
- (21) The Estate Duty (Amendment) Bill, 1968.

- (22) The State Agricultural Credit Corporations Bill. 1968.
- (23) The West Bengal Appropriation (No. 2) Bill. 1968
- (24) The Lokpal and Lokavuktas Bill. 1968
- (25) The Border Security Force Bill, 1968
- (26) The Companies (Amendment) Bill. 1968
- (27) The Requisitioning and Acquisition of Immovable Property (Amendment) BIII, 1968.

#### (ii) Bills passed by Rajya Sabha and laid on the Table? satisfied

- (1) The Delhi and Ajmer Rent Control (Navirabid Cantolinguit Repeal) Bill 1968
- (2) The Press and Registration of Books (Amendment) Bill, 1968. Add at the pro
- (3) The Oaths Bill, 1968
- (4) The Rice-Milling Industry (Regulation) Amendment Bill, 1968
- (5) The Registration of Births and Deaths Bill. 1968
- (6) The Armed Forces (Special Powers) Continuance Rill, 1968
- (7) The West Bengal State Legislature (Delegation of Powers) Bill. 1968
- (8) The Uttar Pradesh State Levislature (Delevation of Powers) Bill. 1968

#### (iii) Referred to Joint Committees:

- (1) The Scheduled Castes and Scheduled Tribes Orders (Amendment) Bill, 1967.
- (2) The Contract Labour (Regulation and Abolition) Hill, 1967.
- (3) The Government (Liability in Tort) Bill, 1967.
- (4) The Lokpal and Lokavuktas Bill, 1968.

#### (iv) Joint Committee - Motion for concurrence adopted:

The Motor Vehicles (Amendment) Bill, 1965.

#### (v) Joint Committee - Evidence on Bill laid on the Table:

The Central Industrial Security Force Bill, 1968.

#### (vi) Joint Committee - Extension of time for the Presentation of the Report:

The Monopolies and Restrictive Trade Practices Rill, 1967 - Time extended upto the 1st day of the last week of the 65th Session of Rajya Sabha. Motion adopted by Rajya Sabha.

#### (vii) Report of Joint Committee laid on the Table:

The Central Industrial Security Force Bill, 1968

#### (viii) Referred to Select Committee;

The Banking Laws (Amendment) Bill, 1967

# (ix) Select Committee - Extension of time for the presentation of the Report;

The Banking Laws (Amendment) Bill, 1967 - Time extended upto the 6th May, 1968

#### (x) Select Committee - Evidence on Hitz laid on the Table:

The Banking Laws (Amendment) Bill, 1967

#### (xi) Report of Select Committee presented:

The Banking Laws (Amendment) Bill, 1967

#### (xii) Bills Passed:

- (1) The Bihar and Uttar Pradesh (Alteration of Boundaries) Hil, 1968
- (2) The Displaced Persons (Compensation and Rehabilitation) Amendment Bill, 1968.
- (3) The Insecticides Bill, 1967, as passed by Rajya Sabha.
- (4) The Appropriation (Vote on Account) Bill, 1968.
- (5) The Appropriation Bill, 1968.
- (6) The Delhi Municipal Corporation (Amendment) Bill, 1968.
- (7) The Jammu and Kashmir Representation of the People (Supplementary) Bill, 1968.
- (8) The Appropriation (Railways) Bill, 1968.
- (9) The Appropriation (Railways) No. 2 Bill, 1968.
- (10) The Haryana Appropriation (Vote on Account) Bill, 1968
- (11) The Haryana Appropriation 3 200 Bill, 1968.
- (12) The West Bengal State Legislature (Delegation of Powers) Bill, 1968, as passed by Rajya Sabha,
- (13) The West Bengal Appropriation (Vote on Account) Bill, 1968.
- (14) The West Bengal Appropriation Bill, 1968.
- (15) The Uttar Pradesh State Legislature (Delegation of Powers) Bill, 1968, as passed by Rajya Sabha.

- (16) The Uttar Pradesh Appropriation (Vote on Account) Bill, 1968
- (17) The Uttar Pradesh Appropriation Bill, 1968
- (18) The Armed Forces (Special Powers) Continuance Bill, 1968, as passed by Rajya Sabha.
- (19) The Appropriation (No. 2) Bill. 1968.
- (20) The Finance Bill, 1968.
- (21) The Public Provident Fund Bill, 1968.
- (22) The Uttar Pradesh Appropriation (No. 2) Bill, 1968
- (23) The West Bengal Appropriation (No. 2) Bill, 1968.
- (24) The Civil Defence Bill, 1968.
- (25) The Pondicherry (Extension of Laws) Bill, 1968.
- (26) The Central Laws (Extension to Jammu and Kashmir) Bill, 1968.
- (27) The Indian Coinage (Amendment) Bill, 1968.
- (28) The Estate Duty (Amendment) Bill, 1968.

# (xiii) Bills passed by Houses of Parliament and assented to by the President - laid on the Table

- (1) The Haryana State Legislature (Delegation of Powers) Bill, 1967
- (2) The Indian Tariff (Amendment) Bill, 1967.
- (3) The Appropriation (No. 3) Bill, 1967.
- (4) The Appropriation (No. 4) Bill, 1967.
- (5) The Manipur Appropriation Bill, 1967.
- (6) The Haryana Appropriation Bill, 1967.
- (7) The Cotton Textile Companies (Management of Undertakings and Liquidation or Reconstruction) Bill. 1967.
- (8) The Essential Commodities (Second Amendment) Bill, 1967.
- (9) The Unlawful Activities (Prevention) Bill, 1967.
- (10) The Official Languages (Amendment) Bill, 1967.
- (11) The Appropriation Bill, 1968.
- (12) The Appropriation (Vote on Account) Bill, 1968.
- (13) The West Bengal State Legislature (Delegation of Powers) Bill, 1968
- (14) The Uttar Pradesh State Legislature (Delegation of Powers) Bill, 1968.
- (15) The Appropriation (Railways) Bill, 1968.
- (16) The Appropriation (Railways) No. 2 Bill, 1968.
- (17) The Armed Forces (Special Powers) Continuance Bill, 1968.
- (18) The Haryana Appropriation Bill, 1968.
- (19) The Haryana Appropriation (Vote on Account) Bill, 1968.
- (20) The West Bengal Appropriation Bill, 1968.
- (21) The West Bengal Appropriation (Vote on Account) Bill, 1968
- (22) The Uttar Pradesh Appropriation Bill, 1968
- (23) The Uttar Pradesh Appropriation (Vote on Account) Bill, 1968.

#### B. PRIVATE MEMBERS' BILLS

#### (i) Introduced:

- (1) The Widowers' Re-marriage Bill, 1967 by Shri Raghuvir Singh Shastri.
- (2) The Constitution (Amendment) Bill, 1967 (Amendment of articles 4, 80 etc.) by Shri Shiva Chandra Jha.
- (3) The Representation of the People (Amendment) Bill, 1967 (Insertion of new section 7A) by Dr. Govind Das.
- (4) The Constitution (Amendment) Bill, 1967 (Amendment of articles 343, 345 etc.) by Shri J. M. Imam.
- (5) The Code of Civil Procedure (Amendment) Bill, 1968 (Omission of section 87B) by Shri M. Narayan Reddy.
- (6) The Constitution (Amendment) Bill, 1968 (Substitution of article 343, amendment of articles 344 etc.) by Shri Erasmo de Sequeira.
- (7) The Constitution (Amendment) Bill, 1968 (Amendment of articles 42 85 and 174) by Shri Madhu Limaye.
- (8) The Constitution (Amendment) Bill, 1968 (Amendment of articles 74 and 163) by Shri Madhu Limaye.
- (9) The Constitution (Amendment) Bill, 1967 (Insertion of new article 174A) by Shri Nath Pai.
- (10) The Film Industry Workers Hill, 1967 by Shri S.C. Samanta.
- (11) The Constitution (Amendment) Bill, 1967 (Amendment of article 368) by H. H. Maharaja Sriraj Meghrajji Dhrangadhra.
- (12) The Constitution (Amendment) Bill, 1968 (Amendment of article 54) by Shri Rabi Ray.
- (13) The Constitution (Amendment) Bill, 1968 (Amendment of article 3) by Shri Hem Raj.
- (14) The Constitution (Amendment) Bill, 1968 (Amendment of article 105) by Shri Rabi Ray, Bill,
- (15) The Constitution (Amendment)/1968 (Amendment of article 16 and substitution of article 335) by Shri Ram Sewak Yadav.
- (16) The Constitution (Amendment) Bill, 1968 (Amendment of articles 75 and-164) by Shri Tridib Chaudhri.
- (17) The Commissions of Inquiry (Amendment) Bill, 1968 (Amendment of section 5 by Shri Om Prakash Tyagi.
- (18) The Code of Civil Procedure (Amendment) Bill, 1968 (Amendment of section 16) by Shri Nihal Singh.
- (19) The Land Acquisition (Amendment) Bill, 1968 (Amendment of sections 3, 5A etc.) by Shri Hem Raj.
- (20) The Constitution (Amendment) Bill, 1968 (Amendment of article 329)

  by Shri Manhou Manage by Shri Shiva Chandra Jha.
- (21) The Constitution (Amendment) Bill, 1968 (Amendment of articles 75 and 164) by Shri Madhu Limaye.
- (22) The Constitution (Amendment) Bill, 1968 (Amendment of articles 31A.

  168 etc.) by Shri Era Sezhiyan.
- (23) The Indian Pensions Bill, 1968 by Chaudhary Nitiraj Singh.

- (24) The Constitution (Amendment) Bill, 1968 (Substitution of article 220) by Shri Om Prakash Tyagi.
- (25) The Constitution (Amendment) Bill, 1968 (Amendment of article 217) by Shri M. Narayan Reddy.
- (26) The Labour (Participation in Management) Bill, 1968 by Shri Srinibas
- (27) The Constitution (Amendment) Bill, 1968 (Amendment of articles 90, 92 etc.) by Shri Srinibas Mishra.
- (28) The Representation of the People (Amendment) Bill, 1968 (Insertion of new section 86A) by Shri S.S. Kothari.
- (29) The Child Marriage Restraint (Amendment) Bill, 1968 (Amendment of sections 2 and 3) by Shri Diwan Chand Sharma.
- (30) The Constitution (Amendment) Bill, 1968 (Amendment of Amendment o
- (31) The Constitution (Amandment) Bill, 1968 (Amandment of article 226) by Shri M. Narayan Reddy.

#### (ii) Motion for Introduction Negatived:

The Salaries and Allowances of Members of Parliament (Amendment) Bill, 1968 (Amendment of section 6) by Shri Manibhai J. Patel.

#### (iii) Joint Committee - Motion for concurrence adopted :

The Delhi Rent Control (Amendment) Bill, 1964 (Amendment of sections 14, 23 etc.) by Shri M.P. Ehargava.

#### (iv) Joint Committee - Extension of time for the Presentation of the Report.

The Constitution (Amendment) Bill, 1967 - Time extended upto the (Amendment of article 368) by Shri Nath Pai - first day of 5th Session.

#### (v) Referred to Select Committee :

The Indian Penal Code (Amendment) Bill, 1967 (Amendment of sections 292, 293 etc.) by Diwan Chaman Lall, as passed by Rajya Sabha.

# (vi) Bill circulated for eliciting opinion thereon:

The Land Acquisition (Amendment) Bill, 1967 (Amendment of sections, 11, 23 etc.) by Shri S.C. Canaras, Samanta.

#### (vii) Bill negatived :

The Constitution (Amendment) Bill, 1967 (Amendment of Eighth Schedule) by Dr. Karni Singh - Motion for reference to a Joint Committee Negatived.

#### (viii) Bills withdrawn:

- (1) The Constitution (Amendment) Bill, 1967 (Amendment of article 85) by Shri Frakash Vir Shastri.
- (2) The Constitution (Amendment) Bill, 1967 (Substitution of article 156 and insertion of new article 159A) by H.H. Maharaja Pratap Keshari Deo.
- (3) The Recognition of Trade Unions Bill, 1967, by Shri Madhu Limaye.
- (4) The Salaries and Allowances of Members of Parliament (Amendment)

  Bill, 1967 (Amendment of sections 3, 6 etc.) by Shri Panna Lal Barupal.

#### (ix) Bills - Debate Adjourned:

- (1) The Code of Civil Procedure (Amendment) Bill, 1967 (Omission of section 80) by Shri Nath Pai.
- (2) The All India Ayurvedic Medical Council Bill, 1967 by Shri A.T. Sarma.

#### (x) Opinions on Bills - laid on the Table:

- (1) Paper No. I containing opinions on the Lokpal Bill, 1967 by Shri P.K. Deo.
- (2) Paper No. II containing opinions on the Lokpal Bill, 1967 by Shri P. K. Deo.

#### (x) Rill under consideration :

The Constitution (Amendment) Bill, 1968 (Amendment of articles 74 and 163) by Shri Madhu Limaye.

#### 4. CALLING ATTENTION - STATEMENTS MADE/ LAID REGARDING NOTICES UNDER RULE 197

		Name of	Name of Minister
S.No.	Subject	Member	Date of Statement
1	2	3	4

Reported statement made by the Minister
of Home Affairs on the 31st January, 1968
expressing profound distress at widespread
disturbances and lawlessness that broke
out in Gauhati on the Républic Day
causing damage to property worth croses
of rupees.

Shri D.N. Shri Y.B. Chavan Patodia. 13.2.1968

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1	2	3	4
2.	Tragic death of Shri Deen Dayal Upadhyaya, President of the Jan Sangh.	Shri Kanwar Lal Gupta	Dr. Ram Subhag Sing 14.2.1968
3.	Failure of the Government to provide adequate job opportunity for engineering graduates leading to widespread agitation followed by arrests in Delhi on the 12th February, 1968.	Shri P. Ramamurti.	Dr. Triguna Sen. 15.2.1968
4.	Mass deportation of Indian nationals from Kenya resulting in their unem- ployment and loss of property.	Shri K. Lakkappa	Shri Surendra Pal Singh 16,2,1968
5.	Death of Several jawans and destruc- tion of military wagons due to aval- anche near Benihal Tunnel.	Shri Hardyal Devgun.	Shri Lalit Narayan Mishra. 20.2.1968
6.	Reported decision of the Anti-Hindi Agitation Council of students of Madurai to propagate for liberation of Tamilnad from the Indian Union and reported decision of some students of Madras State to burn Hindi copies of the Constitution of India.	Shri Narendra Kumar Salve.	Shri Vidya Charan Shukla 21,2,1968
7.	Occupation of an Indian island in the Palk Strait by Ceylon.	Shri Om Prakash Tyagi.	Shri Bali Ram Bhagat. 1.3.1968
8.	Reported deomolition of historical Andaman Cellular Jail which bears memories of immmerable martyrs and great freedom fighters along with Netaji Subhas Chandra Bose.	Shri Samar Guha	Shri Y.B. Chavan 5.3.1968
9.	Reported kidnapping of an Indian Police Constable by the Red Guards of the Chinese Embassy in New Delhi.	Shri Surendra Nath Dwivedy.	Shri Vidya Charan Shukla 7.3.1968

<sup>\*</sup>Statement was made by the Minister of Parliamentary Affairs on behalf of the Minister of Home Affairs.

*1 2	3	4
10. Recent communal disturbances in certain parts of the Country.	Maulana Ishaq Sambhali	Shri Y.B. Chavan 8.3.1968
<ol> <li>Constitutional crisis in Punjab arising out of the abrupt adjourn- ment of the Legislative Assembly.</li> </ol>	Shri P. Venkatasubbaiah.	Shri Y.B. Chavan 11.3.1968
<ol> <li>Reported grounding of M.V. "Vishva Shanti" near Constantza port in Rumania on 1st March, 1968.</li> </ol>	Shri Sitaram Kesri.	Dr. V.K.R. V. Rao 12.3.1968
<ol> <li>Reported recovery of a high power transmitter from a hut near the antibiotics factory, Rishikesh, belonging to a foreigner.</li> </ol>	Shri K. Anirudhan.	Shri Vidya Charan Shukla 13.3.1968
<ol> <li>Government of India's reaction to the reported agreement on nuclear non-proliferation between U.S.A. and U.S.S.R.</li> </ol>	Shrimati Tarkeshwari Sinha .	Shri Surendra Pal Singh 14.3.1968
<ol> <li>Reported Pakistani claim on Indian territory on the Rangpur-Cooch Behar border.</li> </ol>	Shri K.N. Tiwari	Shrimati Indira Gandhi. 18.3.1968
<ol> <li>Demand for sovereign Nagaland by Left Communist Nagas and in that context recovery of high explosive bombs.</li> </ol>	Shri Madhu Limaye.	Shri Y. B. Chavan 19.3.1968
17. Reported firing by the Underground Nagas on the security Forces recent- ly which has aroused considerable tension in the area.	Shri N.P.C. Naidu.	Shrimati Indira Gandhi. 20.3.1968
18. Police lathi charge and tear-gassing on a peaceful procession taken out by the Congress Party in Delhi on the 18th March, 1968 to protest against the demolition of fluggies and several arrests made in that connection.	Shri Prem Chand Verma	Shri Y.B. Chavan 21.3.1968

The market where we

21. Reported statement made by Sheikh Abdullah to the effect that India was in forcible occupation of Kashmir.

22. Demonstration by about nine hundred

Output

Delhi

on the 25th March, 1968.

23. Reported ugly and inhuman incidents

nive relating to Harijan women in a

Village in Mehboobnagar District and burning alive - of a Harijan boy in

and Manipus to study the explosive situation

Deputy Speaker of the Punjab Assembly.

26. Reported escaping of Mr. Shah Syed Hussain, Shah Municipal Commissioner of Jorhat (Assam), who was involved in the Jorhat compitacy case.

27. Deputy Prime Minister's visit to Sikkdim,
Hustan and Ferward Areas.

to East Pakistan.

Shri Arangii Shri Y.B. Chavan Sreedharan 26.3.1968

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Sardar Buta Singh Shri Y.B., Chavan. 28.3.1968

Shri Hem Barua Shrimati Indira Gandhi.

Shri Hem Barua Shri Y. B. Chavan 2.4.1968

BALL OR

Shri Rajandranath Shri Y. B. Chavan. Barua 3.4.1988

Shri Diwan O and Shri Morarji R. Chand Sharma Desai

10.4.1968

1	2	3	
28.	Continued constitutional crisis and the resultant denial of a popular Government to the people of Uttar Pradesh because of the failure of the Governor to invite the leader of the S.V.D. to form the Government.	Shri Nath Pai	Shri Y.B. Chavan 11.4.1968
29.	Serious situation arising out of sus- pension of all surgical operations in Calcutta hospitals.	Shri Surendra Kumar Tapuriah	Shri Satya Narain Sinha 15.4.1968
30.	Reported breakdown of talks between the Central Government and the Madhya Pradesh Government over the Narmada Project.	H.H. Maharaja Pratap Keshari Deo.	Dr. K.L. Rao 16.4.1968
31.	Reported decision by U.S.A. to force Indians holding permanent U.S. visas to joint U.S. Army in Vietnam War.	Shri K. Lakkappa	Shri Bali Ram Bhagat 47.4.1968
32.	Reported Assault by certain Army Officers on Civilians including P.T.I. Officials at Gauhati.	Shri Bedabrata Barua	Shri Y.B. Chavan- 18.4.1968
33.	Reported deportation of Father Vincent Ferrer, a missionary who has been working in Manmad (Maharashtra) since 1958.	Shri N.K. Somani	Shri Y.B. Chavan 22.4.1968
34.	Resignation of Professor Thacker from the Chairmanship of the Industrial Licensing Policy Enquiry Committee.	Shri S.M. Krishna	Shri Fakhruddin Ali Ahmed 24.4.1968
35.	Reported statement by the Agriculture Minister of Andhra Pradesh against Harijam.	Shri Rabi Ray	Shri Y.B. Chavan 25.4.1968 29.4.1968
36.	shri, Padmabhushan etc. in violation of the colle, by awardees for communication and personal aggrandisement and misuse of these in Government of India's Notifications (Vide Ministry of Information and Broadcasting amountement No. 14935064-FC of the 28th March, 1968)	Shri Girraj Saran Singh	Shri Y.B. Chavan 39.4.1968
	as title.	2.12	

1	2	3	4
37.	Refusal of the sub-Registrar of Udham- pur in Jammu and Kashmir to register land purchased by the President of India for the Posts and Telegraphs Department on the plea that the President is not a citizen of Jammu Kashmir.	Mahant Digvijai Nath.	Shri Y.B. Chavan 1.5.1968
<b>38</b> .	Reported scarcity conditions prevailing in the Mangaldai sub-division in Assam affecting about one million people in the area where five starvation deaths have also taken place.	Shri Rajendranath Barua	Shri Jagjivan Ram 2.5.1968
9.	Acute shortage of drinking water in Ramakrishnapuram and other colonies for Government employees in Delhi.	Shri Bal Raj Madhok	Shri Satya Narain Sinha. 3.5.1968
10.	Situation arising out of the reported direction of the Southern India Mill Owners Association to its members in Madras, Kerala, Mysore, Andhra Pradesh and Pondicherry to curtail the textile production by 33½ per cent forthwith.	Shri Mohammad Ismail.	Shri Dinesh Singh 6.5.1968
1.	Reported existence of a new body of infiltrators named 'Jammu and Kashmir Liberation Front' in Pakistan which is preparing to carry out sabotage activities and launch a guerilla armed offensive in Jammu and Kashmir.		Shri Y. B. Chavan 27.5.1968
2.	Reported forcible taking over of Gurgaon Canal headworks by Haryana engineers from U.P. engineers with the help of pol	Jadhav	Dr. K.L. Rao 8.5.1968
3.	Use of the U.S. electronic base in Peshawar by Pakistan for spying pur- poses in India.	Shrimati Tarkeshwar Sinha.	Shri Bali Ram  Bhagat  9.5.1968
4.	Reported firing of rockets by China from Sinkiang into the Bay of Bengal in the last week of March, 1968 and metallic pieces resembling the nose of a rocket having fallen in Nepalese	Shri Beni Shankar Sharma.	Sardar Swaran Singh. 10.5.1968

Number of Divisions held .. .. .. 16

#### 6. PRESIDENT'S ADDRESS

Subject	Laid on	Discussed on	Motion of thanks adopted on	President's Message reported on
President's Address to both	12.2.1968	14.2.68	23.2.1968	28.2.1968
Houses of Parliament		15.2.68		
assembled together on the		16.2.68		
12th February, 1968.		19.2.68		
•		21.2.68		
		22.2.68		
		23.2.68		

With the said of the said of the

# 7. FINANCIAL BUSINESS

#### A. RAILWAY BUDGET

#### (i) Railway Budget for 1968-69

Subject	Presented on	General discussion
Budget (Railways) for 1968-69	19.2.68	28.2.68
• ( ) ( ) ( )	•	29.2.68
		1.3.68
		4.3.68
		5.3.68

# (ii) Demands for Grants (Railways)

Subject	Discussed on	Voted on
* Demands for Grants Nos. 1 to 11,	19.3.68	20.3.68
11-A, 12 to 18 and 20 in respect of the Budget (Railways) for 1968-69.	20.3.68	

# (iii) Demands for Supplementary Grants (Railways)

Subject	Presented on	Discussed on	Voted on
• Demands for Supplementary	22.2.68	19.3.68	20.3.68
Grants in respect of Budget (Railways) for 1967-68.		20.3.68	

#### B. GENERAL BUDGET

#### (i) General Budget for 1968-69

Subject	Presented on	General Discussion on
Budget (General) for 1968-69	29.2.68	8.3.68
<b>0</b> • • • • • • • • • • • • • • • • • • •		11.3.68
		12.3.68
		13.3.68
		14.3.68

#### (ii) Demands for Grants on Account (General Budget)

Discussed on	Voted on
14.3.68	14.3.68

Discussed together.

#### (iii) Demands for Grants (General Budget)

THE RESERVE THE PROPERTY OF TH

\$1. No.	Subject	Discussed on	Voted on
1	2	3	4
۶.	Demands for Grants of the Mi	inistry/Department of -	
1.	Home Affairs	27.3.68	28.3.68
		28.3.68	
2.	Defence	28.3.68	1.4.68
		29.3.68	
		1.4.68	
3.	Commerce	1.4.68	2.4.68
		2.4.68	
4.	Education	2.4.68	3.4.68
		3.4.68	
ier-	Design of the Control		
5.	External Affairs	3.4.68	<b>5.4.6</b> 8
		4.4.68	
		5.4.68	
6.	Irrigation and Power	8.4.68	8.4.68
7.	Food, Agriculture, Commun	itv	
	Development and	8.4.68	15.4.68
	Cooperation	10.4.68	
	•	11.4.68	
		15.4.68	
8.	Steel, Mines and Metals	15.4.68	16.4.68
		16.4.68	
9.	Information and Broadcast-	16.4.68	17.4.68
	ing.	17.4.68	
lo.	Transport and Shipping	17.4.68	17.4. <b>6</b> 8
11.	Petroleum and Chemicals	19.4.68	22.4.68
	· Sacremin and Chemicals	22.4.68	22.4.00
		as. T. W	
12.	Communications	22.4.68	22 <b>.4.6</b> 8
13.	Tourism and Civil Aviation	23.4.68	23.4.68
14.	Labour, Employment and		
	Rehabilitation	23.4.68	23.4.68
15.	Works, Housing and Supply	24.4.68	24.4.68
16.			
10.	Atomic Energy	24.4.68	24.4.68

	2	3	4
1.	Industrial Development and Company Affairs:	25.4.68	25.4.6
	Social Welfare	25.4.68	25.4.6
	(Demands for Grants gu	illotined)	
	Finance	1	
	Health, Family Planning and Urban Development		
	Law		
	Parliamentary Affairs	þ	25.4.68
	Planning Commission	}	at 7 P.M.
	Lok Sabha		
	Rajya Sabha		
	Secretariat of Vice President	)	

#### (iv) Demands for Supplementary Grants (General)

Subject	Presented on	Discussed on	Voted on
Demands for Supplementary Grants in respect of the Budget (General) for 1967-68	27.2.68	18.3.68	18.3.68

# C. BUDGET IN RESPECT OF STATE OF HARYANA

#### (i) Haryana Budget for 1968-69

	Subject	Presented on	General Discussion on
Budget	(Haryana) for 1968-69	8.3.68	-

#### (ii) Demands for Grants on Account (Haryana)

Subject	Discussed on	Voted on
* Demands for Grants on Account in	20.3.68	20.3.68
respect of the Budget (Haryana) for 1968-69		

#### (iii) Demands for Supplementary Grants (Haryana)

Subject	Presented on	Discussed on	Voted on
*Demands for Supplementary Grants in respect of the Budget (Haryana) for 1967-68.	88.3.68	20.3.68	20.3.68

# D. BUDGET IN RESPECT OF STATE OF WEST BENGAL

#### (i) West Bengal Budget for 1968-69

Subject	Presented on	General discussion on
Budget (West Bengal) for 1968-69	13.3.68	-

# (ii) Demands for Grants on Account (West Bengal)

Subject	Discussed on	Voted on
Demands for Grants on Account in respect of the Budget (West Bengal)for 1968-89.	22.3.68	22.3.68
		• •

<sup>\*</sup> Discussed together.

# (iii) Demands for Grants (West Bengal)

6.5.68

#### (iv) Demands for Supplementary Grants (West Bengal)

Subject	Presented on	Discussed on	Voted on
Demands for Supplementary Grants in respect of the Budget (West Bengal) for 1967-68.	13.3.68	22.3.68	22.3.68

# E. BUDGET IN RESPECT OF STATE OF UTTAR PRADESH

#### (i) Uttar Pradesh Budget for 1968-69

Subject	Presented on	General discussion on
Budget (Uttar Pradesh) for 1968-69	14.3.68	-

# (ii) Demands for Grants on Account (Uttar Pradesh)

Subject	Discussed on	Voted on
Demands for Grants on Account in respect of the Budget (Uttar Pradesh) for 1968-69.	26.3.68	26.3.68

Subject	Discussed on	Voted on
Demands for Grants in respect of the Budget (Uttar Pradesh) for 1968-69.	2.5.68 3.5.68	3.5.68

#### (iv) Demands for Supplementary Grants (Uttar Pradesh)

Subject	Presented on	Discussed on	Voted on
Demands for Supplementary Grants in respect of the Budget (Uttar Pradesh) for 1967-68	1 <b>4.3.6</b> 8	26.3.68	26.3.68

# 8. HALF-AN-HOUR DISCUSSIONS UNDER RULE 55

S.N	io. Subject	Name of -Member	Date	
1	2	3	4	
1.	Amendment of Hindu Succession Act.	Chaudhari Randhir Siagh	16.2.1968	
2.	Loss : fo Railways during language agitation.	Shri Shri Chand Goyal	21.2.1968	
3.	Price of rice allotted to Kerala	Shri Pattiam Gopalan	1.3.1968	
4.	'Untold Story' by Lt. Gen: Kaul.	Shri Kanwar Lal Gupta	4.3.1968	
5.	Agreement with 'Novosti'.	Shri D.N. Patodia	6.3.1 <b>96</b> 8	
6.	Study of Hindi in Schools in Madras	Shri Shiv Kumar Shastri	11.3.1 <b>9</b> 68	
7.	General Elections in Kashmir	Shri Samarendra Kundu	13.3.1968	
8.	Complaints against C.P.W.D. Enquiry Offices	Shri M.L. Sondhi	18.3.1968	

1	2	3	4
9.	Indian Missions Abroad	Shri Kameshwar Singh	20.3.1968
10.	Bharat Sewak Samaj	Shri N.K. Somani	22.3.1968
11.	Delhi Milk Scheme	Shri Prem Chand Verma	25.3.1 <b>96</b> 8
12.	Kashmir shown as Independent entity in a Map published in Indian Express.	Shrimati Tarkeshwari Sinha	27.3.1968
13.	John Smith's Book "I WAS A C.I.A. AGENT".	Shri C.K. Chakrapani	29.3.1968
14.	Mahajan Commission Report	Shri E.K. Nayanar	1.4.1968
15.	Expansion of trade with the Socialist countries	Shri Kameshwar Singh	3.4.1968
16.	Delhi-Waqf Board.	Shri Kanwar Lal Gupta	5.4.1968
17.	Operation of air service by private company.	Shri Madhu Limaye	10.4.1968
18.	Allotment of funds to Public Sector Undertakings.	Shri S.S. Kothari.	15.4.1968
19.	Haldia-Barauni Pipeline	Shri S.C. Samanta	17.4.1968
20.	Pricing of oil	Shri Dhireswar Kalita	24.4.1968
21.	Suspension of Production of Films in Bombay.	Shri George Fernandes	26.4.1968
22.	Prices of Cotton.	Shri Shivajirao S. Deshmukh	29.4.1968
23.	Report of the team of high level officials on the situation in the Eastern Frontier Areas	Shri Kanwar Lal Gupta	1.5.1 <b>96</b> 8
24.	Prices of Imported Newsprint	Shri K.M. Koushik	3.5.1968
25.	Instructors of National Discipline Scheme	Shri Diwan Chand Sharma	6.5,1968
26.	Zonal Plans in Delhi.	Shri Bal Raj Madhok	10.5.1968

# 9. DISCUSSION ON MATTERS OF URGENT PUBLIC IMPORTANCE UNDER RULE 193

81.	No. Subject	Name of Member	Date
1.	Incident involving Deshi-Howrah Express at Luckeesarai Railway Station.	Shri Madhu Limaye	22.2.68
2.	Statement made by the Minister of Education re: the agitation by the Delhi School teachers.	Shri Kanwar Lal Gupta	29.2.68
3.	Atrocities on Satnami Harijans in Bilaspur District in Madhya Pradesh.	Shri Madhu Limaye (Discussio	7.3.68 on not concl
4.	Statement made by the Minister of Home Affairs re: constitutional crisis in Punjab arising out of abrupt adjournment of Legislative Assembly.	Shri P. Venkatasubbaiah	14.3.68
5.	Statement made by the Minister of Home a Affairs re: constitutional developments in Punjab.	Shri Atal Bihari Vajpayee	21.3.68
6.	Statement made by the Minister of Railways re: railway accident near Allahabad.	Shri Hardayal Devgun	2.4. <b>6</b> 8
7.	Statements made by the Minister of Home Affairs re: certain incidents relating to Harijans in Andhra Pradesh and U.P.	Shri Kanwar Lal Gupta	4.4.68
8.	Statement made by the Minister of Home Affairs re: restraint and removal of some M. Ps. at Khavda, Kutch District.	Shri Kanwar Lal Gupta.	7.2.68
		19	

# 10. MEMBERS

# (i) Oath or affirmation:

SI. No	Name	Consti- tuency	State	Language of oath/affir- mation	Date
1.	Shri S.M. Krishna	Mandya	Mysore	Kannada (affir- mation	12,2.68
2.	Shri Mohan Singh Oberoi	Hazaribagh	Bihar	English (Oath)	14.3.68
3.	Shri Jharkhandey	Ghod	U.P.	Hindi (affir- mation)	18.3.68
4.	Shri Naval Kishore Sharma	Dausa	Rajasthan	Hindi (Osth)	3.5.68
5.	Shri Gudadinni Basagondappa Kadappa	Rijapur	Mysore	Kamada (Oath)	6.5.68

(11) Leave granted.  S.No. Name of Member		Period for which leave granted.
1	2	3
1. Pandit D	.N. Tiwary	13.11.1967 to 23.12.1967
2. Shri Mar	mbhai Ameney	19.2.1968 to 15.3.1968
3. Shri Balg	ovind Verma	12.2.1968 to 14.3.1968
4. Dr. Babu	tao Patel	12.2.1968 to 20.3.1968
	i Vijayamala Rajaram apati Bhonsale.	12.2.1968 to 15.3.1968
6. <b>S</b> hri M.S	. Murty	12.2.1968 to 28.2.1968
7. Shri V.Y	. Tamaskar	12.2.1968 to 10.4.1968 and 11.4.1968 to 10.5.1968

1	2		3	· · · · · · · · · · · · · · · · · · ·
8.	Dr. D.S. Raju	22,11,1967	to	23.12.1967 and
		12.2.1 <b>9</b> 68	to	2.3.1968
9.	Shri Brijraj Singh-Kotah	1.3.1968	to	18.3.1968
10.	Shri Viren Shah	4.3.1968	to	28.3.1968
11.	Maharani Gayatri Devi of Jaipur	25.11.1967	to	23.12.1967 and
	•	12.2.1968	to	27.2.1968
12.	H.H. Raja Yeshwantrao M. Mukne	12.2.1968	to	19.3.19 <b>6</b> 8
13.	Shri A. Nesamony.	23.12.1967	and	12.2.1968 to
	·			9.4.1968 \
14.	Shri Masuriya Din	27.2.1968	to	4.4.1968
15.	Rani Lilita Rajya Laxmi	14,2,1968	to	12.4.1968
16.	Shri S.G. Saboo	6.3.1968	to .	19.4.1968
17.	Shri N.C. Chatterjee	18.3.1968	to	10.5.1968
18.	Shri Ram Chander Veerappa	22.4.1 <b>96</b> 8	to	10.5.1968

# (iii) Resignation :

17a.	Name	State	Consti- tuency		Date of amounce- ment of the House.
	Shri Bindhyeshwari Prasad Mandal	Bihar	Madhiʻpura	29.1.68	13.2.68

# 11. MOTIONS

# (i) Motion of No-confidence in the Council of Ministers:

Brief Subject	Under rule	Member	Date on which leave of the House was asked for	Whether leave was granted by the House	Date of dis- cussion	Decision of the House
No-confidence in the Council of Ministers,		Bal Rehrichten	aj Madhok 20.2.68	Leave granted	27.2.68 28.2.68	Negatived

#### (ii) Motions:

<b>S</b> 1.	No.	Brief subject	Under rule	Member	Date of discus- sion	Decision of the House
	1	2	3	4	5	6
1.	Disaj of Sa Mu the bo	pproval of the Conduct Maulana Ishaq mbhali and Shri H.N. ikerjee, M.Ps., during President's Address to th Houses of Parliament tembled together on the th February, 1968.	i	Shri P. Venkata- subbaiah	20.2.68 28.2.68	Adopted Margadiand
2.	ne: add no: Shi	oproval of the man- r and procedure opted by the Gover- r of Bihar in installing in B.P. Mandal as Chie nister of Bihar.	191 f	Shri Nath Pai	28.2.68 11.4.68	Negatived
3.	Inc Lic	im and Final Reports or lustrial Planning and censing Policy by Dr. K. Hazari.	1 342	Shri Fakhruddin Ali Ahmed	6.3.68 7.3.68	

<u> </u>		2 .		3		4	5	6
l.	Table wealth	ent laid on the re: Common- h Immigrants Bil United Kingdor		191		Kanwar Lal upta	6.3.68	Adopted
	of the the Pr	ejection of the R Governor of U. esident seeking in of the State L assembly.	P. to dis-	191		Atal Bihari Vajpa <b>yee</b>	18.4.68	Negative
3.	tee of tion of amen thatte and of	the Houses of the Houses of the Houses of the providing furth titles and facilities of salary, allother amenities to Parliament.	he ques- ner les in the wances	191	Dr. 1	Ram Subhag Singh	26.4.68	Adopted
7.	ter of ted st ture h	Home Affairs reatement by the Minister of Andh st Harijans.	e: repor- Agricul-	342 1	Shri	Hem Barua	8.5.68	-
3.	Taxa	Report of Road T tion Enquiry Cor ember, 1967)	-	342	Dr.	V.K.R.V. Rao.	10.5.68	Discussion not conclude
(H	i) Moti	ons for Modifica	tion of St	atutory	Rules an	d Regulation	s laid on t	he Table :
	. No .	Subject		ne of		Date on which moved/ discussed	the	ision of House.
91.								

<sup>(</sup>Prevention) Rules, 1968.

\*Discussed together with Statutory Resolution for approval of the Proclamation varying

the Unlawful Activities

<sup>\*</sup>Discussed together with Statutory Resolution for approval of the Proclamation varying the earlier Proclamation issued on 25.2.68 in relation to the State of Uttar Pradesh.

\*\* Discussed together.

1	2	3	4	3
<b>•</b> 2.	Motion for modification		2.5.68	Negatived
	of the Unlawful Activi-	Shri Madhu		
	ties (Prevention) Rules, 1968.	Limaye		
3.	Motion for modification of			
	the Ministers' Residences	Shri Madhu	6.5.68	Negatived
	(Amendment) Rules, 1967	Limaye		
4.	Motion for modification of			
	the Goa, Daman and Diu (Absorbed Employees (Con- ditions of Service) Amend- ment Rules, 1967.	Shri Erzamo de - Sequeira	7.5.68	Withdrawn
5.	Motion for modification of t Paradip Port Trust (Procedu at Board Meetings) Rules, 1	re Mishra	9.5.68	Withdrawn

# 12. OBITUARY REFERENCES

8.1	No. Name and particulars of Membership.	Date of Death	Date on which reference made
_	1 2	3	4
1.	Shri Charanjit Rai, sitting Member of Lok Sabha.	1.1.1968	12.2.1968
2.	Shri Rupusth Brahma, Sitting Member of Lok Sabha.	23.1.1968	12.2.1968
3.	Dr. M.S. Aney, member of the Central Legislative Assembly, Constituent Assembly of India, Second and Third Lok Sabha.	26.1.1968	12.2.1 <b>96</b> 8
<b>i.</b>	Hafiz Mohammed Ibrahim, former Union Minister of Irrigation and Power.	24,1.1 <b>96</b> 8	12.2.1968

<sup>\*</sup> Discussed together.

1	2	3	4
5.	Shri Deen Dayal Upadhyaya, President of the Jan Sangh.	11.2.1968	13, 2, 1968
6.	Dr. Kailas Nath Katju, member of the Constituent Assembly of India, First Lok Sabha and former Union Minister of Home Affairs and States, Law and Defence.	17.2.1968	19.2.1968
7.	Shri Sham Nath, member of the Third Lok Sabha and former Deputy Minister of Information and Broadcasting and Railways.	2.3.1968	4.3.1968

# 13. PANEL OF CHAIRMEN

 Members nominated	Date of nomination
Shri M. Thirumala Rao.	1
Shrimati Tarkeshwari Sinha	
Shri R.D. Bhandare	1.5.1968
Shri Y. Gadilingana Goud.	
Shri P.K. Vasudevan Nair.	
Shri Hem Barua.	j

# 14. PAPERS LAID ON THE TABLE

(i)	By Government	••	••	763
(ii)	By Private Members			4

# 16. QUESTIONS OF PRIVILEGE

	:		Date on	
S1. No.	Brief Subject	Name of Member	which motion moved/ discussed	Decision of the House
1	2	3	4	5
1.	Question of privilege against one Shri Ramkrishna Bajaj of Bombay regarding certain statement made by him about Shri R. Umanath M.P., in lettersaddressed to the Speaker of Lok Sabha, Members of Parliament etc.	Shri R. Um <b>anat</b> h	15, 2.68	The House negatived the motion for referring the matter to the Committee of Privileges.
2.	Question of privilege against Shr N.K. Somani M.P., for alleged circulation of the summary of his speech to the Press before making the speech in the House on the 22nd March, 1968.	i is '	a 26.3.68	Consent withheld by the Deputy Speaker.
3.	Question of privilege against the Chairman of the State Trading Corporation for having approach Shrimati Vijay Raje Scindia, Ra of Gwalior, to influence Shri Ba Patel, M.P., not to speak again working of the State Trading Cotion on the floor of the House.	Gupta ed jmata bu Rao ist the	3.4.68	The House referre the matter to the Committee of Privileges.
4.	Question of privilege against the Minister of Industrial Developme and Company Affairs for alleged making misleading statements in House regarding acceptance of directorship of a bank by Profess M.S. Thacker	ent others. lly n the	26.4.68	The House negati the motion for re- the matter to the Committee of Pri

	**	2		3	4		5
5.	Editor, Publiche Maharas and one Shripublication said newspathe 3rd May	privilege againsher and Prophtra Times, IB.V. Paranjof a newsrepoper in its issue, 1968, allegections on Ment.	prietor of Bombay pe for the art in the ed dated gedly	Shri D.N. Patodia	7.5.6	ferred ter = to	ittee of
6.	Prime Minis Minister and allegedly m in the matte Award as ev statements r ment in an a	privilege againter, Deputy Fil Home Ministisleading the proof Kutch Tridenced by conade by the Caffidavit filedigh Court on a	rime ter for House dbunal ertain Govern- l before	Shri Atal Bihari Vajpayee	10.5.6	on the ty of t	peaker re- his rulling admissibili he question vilege till axt session.
		17.	QUESTI	ONS ANSW	ERED		
	(i) Starred				1755		
	(ii) Unstarre	ed			10170		
(	iii) Short N	otice			35		
•							
•	(Iv) Under R	ule 40			3		
	(Iv) Under R	18,		RESOL	3 LUTI ON	5	**************************************
(1)	Statutory Re	18,	Article/ Section of Constitu- tion/Act,	Ven	LUTION	Date of discus-	Decision of the House.

Charan

Shukla

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22.3.68

under article 356 in relation

to State of West Bengal,

ì	2	3	4	5	6
• 2.	Approval of the Proclama- tion issued by the President under article 356 in relation to the State of Uttar Pradesh.	356	Shri V.C. Shukla	22.3.68 25.3.68	Adopted
<b>**</b> 3.	Approval of the Proclama- tion issued by the President under article 356 in relation to the State of Uttar Pradesh, varying the earlier Proclamation	356 m.	Shri Y. B. Chavan	18.4.68	Adopted
4.	Approval of the Notification of the Government of India in the Minister of Commerce S.O. No. 1340, dated 10.4.68 enhancing the export duty on snake skins.	. Indian	Shri Dinesh Singh	29.4.1968	Adopted

#### (ii) Private Members' Resolutions

\$1. No.	.Subject	Member	Date of discussion	Decision of the House
1	2	3	4	5
1,	Defence needs of India	Major Ranjeet Singh	22.12.67	Negatived
			(Last Session)	
			23.2.68	
2.	Gold Control	Shri S. Xavier	23.2.68	Negatived
			8.3.68	•
3.	Activities of Left Communist	Shri Prem Chand	8.3.68	Ruled out o
•	Party	Verma	22.3.68	order
4.	Quitting of the Commenwealth	a Shri George	22.3.68	Adopted as
		Fernandes	5.4.68	amended
5.	Nationalisation of trade in foodgrains	Shri Mohan Swarup	5.4.68	Withdrawn
6.	Removal of restrictions on the			
	movement of goodgrains	Shri N.K. Somani	5.4.68	Negatived.

<sup>\*</sup>Hiscussed together with motion for consideration of the Uttar Pradesh State Legislature

<sup>(</sup>Delegation of powers) Bill, 1968.

Discussed together with motion by Shri A. B. Vajpayse re: non-rejection of the Report of the Governor of U.P.

31

1	2	3	4	5
		And Milder Johnson - Agree in a		
7.	Reorganisation of Planning	Shri S. Xavier	<b>5.4.68</b>	Negatived
	Commission.		19.4.68	
8.	Diplomatic recognition to	Shri H. N. Mukerjee	19.4.68	Withdrawn
	German Democratic Republic		3.5.68	
9.	Posts in civil and Military	Sint. Tarkeshwari	3.5.68	Discussion not
	Departments.	Sinha		concluded.

# 19. STATEMENTS BY MINISTERS

-			<del></del>
8.N	io. Subject	Name of Minister	Date
1	2	3	4
1.	Reported loss of an IAF transport aircraft on flight between Leh and Chandigarh on the 7th February, 1968.	Sardar Swaran Singh	13.2.68
2.	Incident in which some persons were tunnover by train No. 12 Down Delhi-Howrah Express at Luckeesarai Station on the 14th February, 1968.	Shri C.M. Poonacha	15.2.68
3.	Situation in West Bengal	Shri -Y.B. Chavan	16.2.68
4,	Correcting the answers given on the 13th February, 1968, to supplementaries on Science Starred Question No. 2 regarding loss to Railways during language agitations.	Shri C.M. Poonacha	16.2.68
5.	Government business for the week commencing the 19th February, 1968.	Dr. Ram Subhag Singh. ,	16.2.68
6.	Award of the International Tribunal regarding the Indo-Pakistan border in the Gujarat-West Pakistan area.	Shrimati Indira Gandhi	20.2.68
7.	Agitation started by the Delhi School teachers	Dr. Triguna Sen	20.3.68
8.	West Bengal	Shri Y. B. Chavan	20.2.68

:1	2	3	4
9.	Correcting the answer given on the 11th December 1967 to a Supplementary by Shri D.N. Patodia on Starred Question No. 572 regarding destruction of record of evidence tendered before the Chanda Committee.	Shri K.K. Shah	21.2.68
10.	Government business for the week commencing the 27th February, 1968.	Dr. Ram Subhag Singh	23.2.68
11.	Decembralisation of National Fitness Corps.	Shri Hagwat Jha Azad	23.2.68
• 12.	Correcting the reply given on the 30th June, 1967 to Unstarred Question No. 4257 regarding Export of Beef.	Shri Mohd Shafi Qureshi	27.2.68
<b>•</b> 13.	Correcting the reply given on the 13th February, 1968 to Unstarred Question No. 190 regarding Khadi Centres in Orissa.	Shri Mohd Shafi Qureshi	27.2.68
•14.	Correcting the reply given on the 10th July, 1967 to Unstarred Question No. 5144 regarding Land of Ministry of Defence let on lease.	Sardar Swaran Singh	28.2.68
*15,	Commonwealth Immigrants Bill of the United Kingdom.	Shri Surendra Pal Singh	29.2.68
16.	Government business for the week commencing the 4th March, 1968.	Dr. Ram Subhag Singh	1.3.68
17.	Reduction in Bank Rate.	Shri Morarji R. Dessi	4.3.68
18.	Occupation of an Indian island in the Falk Strait by Ceylon.	Shrimati Indira Gandhi	4.3.68
19,	Execution of three Africans by the South Rhodesian regime.	Shrimati Indira Gandhi	6.3.68
20.	Reported land slide and obstruction in the river Buri Gandak.	Dr. K.L. Rao	7.3. <b>6</b> 8
21.	Government business for the week commencing the 11th March, 1968.	Dr. Ram Subbag Singh	ै. 8.3.68
*Sta	ttements were laid on the Table.		

1	2	3	4
22.	Correcting the answers given on the 7th March 1968 to supplementaries on Starred Question No. 479 regarding grants to Bharat Sewak Samaj	Shri M.S. Gurupadaswamy	8.3.19
23.	Collision between train No. 44 lip Kakinada-Madras Circar Express and a tourist Bus at a manned Level crossing on the South-Central Railway on the 9th March, 1968.	Shri Parimal Ghosh	11.3.19
24.	Correcting the answer given on the 16th February, 1968 to Starred Question No. 111 regarding Study of Hindi in Schools in Madras.	Dr. Trigum Sen	11.3.19
25.	Achievement of Independence by Mauritius.	Shrimati Indira Gandhi	12.3.19
26.	Assault on Mr. Justice A.N. Grover of the Supreme Court.	Shri Y.B. Chavan	13.3.19
27.	Correcting the answer given on the 18th February, 1968 to a supplementary by Shri Bedabrata Barua on Sparred Question No. 129 regarding Payment for Food Imports from U.S.A.	Shri Morazji R. Desai.	14.3.19
28.	Government business for the week commeno- ing the 18th March, 1968.	Dr. Ram Subhag Singh	14.3.19
29.	International Financial Situation	Shri Merarji R. Desai	18.3.19
30.	Recent blaze in river Ganga mear Monghyr in Bihar	Shri K. Raghuramaiah	19.3.19
31.	Reorganisation of Hindustan Steel Limited	Dr. M. Channa Reddy.	20.3.19
<b>3</b> 2.	Collision between trains No. 208 Down Posna-Bangalore Deccan Express and 215 Up Birur-Hubli passenger at Yalvi- gi Station of Southern Railway on the	Shri C.M. Poonacha	20.3.19

_1	2	3	4
33.	Constitutional developments in Punjab.	Shri Y.B. Chavan	20,3,1968
*34.	Cerrecting the answer given on the 22nd Nevember, 1967 to Unstarred Question No. 1362 regarding Scheduled Caste and Scheduled Tribe students in Delhi Engineering College.	Dr. Triguna Sen	22,3,1968
<b>35.</b>	Government business for the week commencing the 25th March, 1968.	Dr. Ram Subhag Singh	22.3.1968
36.	Sale of cars by certain Members of Parliament before the expiry of the statutory period of two years.	Shrimati Indira Gandhi	25.3.1 <del>9</del> 68
87.	Cartain settlement regarding production of films,	Shri K.K. Shah	28.3.1968
38.	Government business for the week commencing the 1st April, 1968.	Dr. Ram Subhag Singh	29.3.1968
39.	Collision between train No.2 AGA  Down Passenger and 460 Down Goods  train at Bharwari Station of the  Northern Railway on he the 30th  March, 1968.	Shri C.M. Poomacha	1,4.1968
* <b>40.</b>	Second session of the United Nations Conference on Trade and Development held in New Delhi from the 1st February : to 29th March, 1968.	Shri Dinesh Singh	1.4.1968
41.	Correcting the amwer given on the 5th March, 1968 to Unstarred Question No. 2815 regarding Engineering Department of South-Central Railway.	Shri C.M. Foonscha	2.4.1948
42.	Correcting the answers given on the 12th March, 1968 to supplementaries on Starred Question No. 573 regarding Cement Allocation and Coordinating Organisation.	Shri Fakhruddin Ali Ahmed.	2.4.1968

<sup>\*</sup>Statements were laid on the Table.

T	2	3	4
43.	Agreement reached at the meeting of the representatives of the Tele-Communication Administrations of India and Pakistan held at New Delhi from the 30th March to the 2nd April, 1968.	Dr. Ram Subhag Singh	2.4.1968
44.	Certain incidents relating to Harljans in Andhra Pradesh and Uttar Pradesh	Shri Y. B. Chavan	3.4.1968
45.	Strike by workers in Calcutta Fort	Dr. V.K.R.V. Rao	4.4.1968
46.	Assassination of the Rev.(Dr.) Martin Luther King.	Shrimati Indira Gandhi	5.4,1968
47.	Fire in a Coach of train No. 17 UP Sealdah-Pathankot Express between Chichaki and Hazaribagh Road Stations of Eastern Railway on the 19th April, 1968.	Shri C.M. Poonacha	15,4,1968
48.	Government business for the week commencing the 22nd April, 1968	Dr. Ram Subhag Singh	19.4.1968
49.	Collision between Goods Trains No. 846 UP and 768 UP at the Outer Signal of Anas 'B' Cabin on the Western Railway on the 18th April, 1968	Shri C.M. Poonacha	19.4.1968
50.	Correcting the answer given on the- 11th April, 1968 to a supplementary by Shri Madhu Limaye on Starred Question No.1174 regarding the Appejay Shipping Company.	Shri Jagjivan Ram	22.4.1968
51.	Detention and removal of Sarvashri Hem Barua, Jaganathrato Joshi, Madhu Limaye and Nath Pai, M.Ps., at Khavda, Kutch District.	Shri Y.B. Chavan.	22.4.1968
•52.	Correcting the answer given on the 2nd April, 1968 to Unstarted Question No. 6077 regarding arrest of railway employees for stealing telephone wires in Moradabad.	Shri C.M. Poosacha	23,4,1 <b>96</b> 8

<sup>\*</sup>Statements were laid on the Table.

1	2	3	4
<b>*</b> 53.	Correcting the answer given on the 19th April, 1968 to Unstarred Question No. 7915 regarding Inquiry Officers of Delhi Administration.	Shri Y. B. Chavan	26.4.1968
54.	Government business for the week commencing the 29th April, 1968.	Dr. Ram Subhag Singh	26.4.1968
55.	Correcting the answer given on the 27th November, 1967 to Starred Question No. 282 by Sarvashri Hukam Chan Kachwai and Hem Barua regarding Hindus in Pakistan.	Shri Bali Ram Bhagat	1.5.1968
<b>*5</b> 6.	Production and marketing of Cotton Textiles.	Shri Dinesh Singh	1.5.1 <b>96</b> 8
57.	Government business for the week commencing the 6th May, 1968.	On Dr. Ram Subhag Singh	3.5.1968
58.	Reported statement by the Agriculture Minister of Andhra Pradesh against Harijans.	Shri Y.B. Chavan	6.5.1968
59.	Composition and terms of reference of a Committee appointed to look into the affairs of the Council of Scientific and Industrial Research.	Dr. Triguna Sen	6.5.1 <b>9</b> 68
60.	Reorganisation of Assam.	Shri Vidya Charan Shukla	8.5.1 <b>96</b> 8
61.	Collision between 38 Down Madras- Howrah and a Down Goods train at Anaparti station on the Rajahmundry- Waltair Section of the South Central Railway on the 8th May, 1968.	Shri C.M. Poomacha	8.5.1 <b>96</b> 8
<b>6</b> 2.	Levy of excise duty on embroidary and re- frigerating and air-conditioning components.	Shri Morarji R. Desai.	8.5.1968
63.	Punjab High Court's judgement on Punjab Appropriation Acts of 1968.	Shri Y.B. Chayan	10.5.1966
	Appointment of a Committee in regard to holding of session of Parliament in the South.	Dr. Ram Subbag Singh.	10.5.1968

<sup>\*</sup>Statements were laid on the Table.

# 20. STATEMENTS UNDER DIRECTION 115.

\$1. No.	Subject	Member who raised the matter	Minister who	Date
1.	Certain information given by the Minister of Commerce on the 7th July, 1967, in reply to a supplementary on Starred Question No. 993 regarding black-listing of firms.	Shri Madhu Limaye	Shri Dinesh Singh	29.2.68
2.	Certain information given to the House by the Prime Minister and by the Minister of State for Externs Affairs on the 1st and the 27th Mar 1968 about Kuchchativu Island.		Shrimati Indira Gandhi	1.4.68
3.	Gertain information given by the Minister of Railways on the 23rd April, 1968 in answer to Starred Question No. 1384 and supplementaries thereon a bout Microway Towers for Railway Communication Service at Gorakhpur.		Shri C.M. Pooracha	1.5.68
4.	Certain information given to the He by the Minister of Industrial Devel ment and Company Affairs on the April, 1968, regarding resignation Professor Thacker from the Chairn ship of the Industrial Licensing Policy Enquiry Committee.	op- Limaye 24th of	Shri Fakhrud Ali Ahmed	ldin 10.5.60

# 21. PERSONAL EXPLANATIONS UNDER RULE 357

		Minister/Member who m	ade
S1. No.	Subject	the personal ex- planation.	Date
N.I Pre	ulation of the summary of Shri K. Somani's speech to the se before it was made in the se on the 22nd March, 1968.	Shri N.K. Somani	26 <b>.4.196</b> 8
A.I 25th the of I	ain allegations made against Shri C. Sen by Shri R. Umanath on the h April, 1968, during discussion of Demands for Grants of the Minist industrial Development and impany Affairs.	e Ma	10,5.1968

# 22. MATTERS UNDER RULE 377

S1. No.	,	Member who raised the matter.	Minister who made the state- ment	Date
•. 1.	Negotiations by the Government of India with Pakistan on the implementation of Kutch Award without the approval of Parliament.	Shri Atal Bihari Vajpayee	-	4.3.68
2.	Script of "Today in Parliament" broadcast by All India Radio on the 4th March, 1968.	Shri Y. Gadilingana Goud.	Shri K.i Shah	K, 29.3.65

#### 23. RULINGS/ANNOUNCEMENTS BY SPEAKER

5.No.	Subject	Date
replies of ( tained in the Estimates (	by the Chairman of the Estimates Committee of the Government on the recommendations/conclusions conne ad hoc secret report of the Sub-Committee of the Committee on Defence Research and Development Hydera bad.	14.2.68
	ken at the sitting of the Business Advisory Committee a 1st April, 1968, regarding certain Short Duration	2,4.68
held on the discussions about of Andhra	ken at the sitting of the Business Advisory Committee 30th April, 1968, regarding the feasibility of having at (i) the alleged statement by the Agriculture Minister Pradesh against Harijans; and (ii) the discrepancies in unications received regarding restraint on some in Kutch.	1.5.68
held on the	ken at the sitting of the Suiness Advisory Committee s 6th May, 1968 regarding business of the House and he House on the 11th May, 1968.	7.5.68
the Govern	ne Table of the House a copy of an affidavit filed by ment before the Delhi High Court on Kutch matter tion by the House of a motion regarding certain made in the said affidavit.	9.5.68